

**ANNEXURE 7**

Name of the corporate debtor: Anandabharathi Fertilizers (India) Private Limited , Date of commencement of CIRP 14-02-2024 ; List of creditors as on 12-06-2024

**List of operational creditors (Government)**

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
	NIL	NIL	NIL	0	0	NIL	NIL	0	0	0	0	0	
	<b>Total</b>			<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	

  
 For Anandabharathi Fertilizers (India) Private Limited  
 KALVAKOLANU MURALI KRISHNA PRASAD,  
 RESOLUTION PROFESSIONAL ,  
 IBBI/IPA-001/IP-P00967/2017-2018/11588  
 AFA VALID UPTO 22-11-2024

